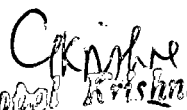


C. A. T. Bench, JAIPUR

Date of Order	Orders
27/3/93	Mr. S.K. Jain - Counsel for Petitioner. Ward, the learned counsel for the petitioner. M.P. for early hearing. is accepted - O.A. No. 314/90. be was be fixed for direction on 22/11/93. M.P. stands disposed of.  (O. P. Sharma) Administrative Member  Gopal Krishna Member
	Only one a for a ph. and 8 conf. and 8 Under 7297 to 7300 22/11/93 